

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 05.05.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 490 of 2022	Bluechip Worldwide Yarn Ltd. Vs. Liquidator, Supreme Tex Mart Ltd. Ravinder Kumar Goel & Ors.	Diwakar Maheshwari	
2.	Comp. App. (AT) (Ins) No. 491 of 2022	Ishrat Ali Vs. The Cosmos Co-Operative Bank Ltd. & Anr.	Ashish Choudhury	
3.	Comp. App. (AT) (Ins) No. 492 of 2022	Ishrat Ali Vs. The Cosmos Co-Operative Bank Ltd. & Anr.	Ashish Choudhury	
4.	Comp. App. (AT) (Ins) No. 493 of 2022	Ishrat Ali Vs. The Cosmos Co-Operative Bank Ltd. & Anr.	Ashish Choudhury	
5.	Comp. App. (AT) (Ins) No. 496 of 2022	Mehul Patel Vs. Hitesh Kumar Sureshbhai Gajjar & Anr.	Natasha D. Shah	
6.	Comp. App. (AT) (Ins) No. 497 of 2022	Milind Rode Vs. Nitin Om Kothari Interim Resolution Professional/ Resolution Professional Meta Arch Pvt. Ltd. & Anr.	Anuj Tiwari	
7.	Comp. App. (AT) (Ins) No. 501 of 2022	RCI Industries & Technologies Ltd. Vs. Standard Chartered Bank (Singapore) Ltd.	Mohit Chaudhary	
8.	Comp. App. (AT) (Ins) No. 502 of 2022	Nishant N Singhal Vs. Hasti Mal Kachchara Resolution Professional Deegee Cotsyn Pvt. Ltd.	Aman Pandey	

9.	Comp. App. (AT) (Ins) No. 503 of 2022	Nishant N Singhal Vs. Hasti Mal Kachchara Resolution Professional Deegee Cotsyn Pvt. Ltd. & Anr.	Aman Pandey	
-----------	---	--	-------------	--

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 1088 of 2021 & I.A. No. 518 of 2022 (With Defects)	Davinder Kumar Singhal Director (Power Suspended) of Medinnbelle Herbal Care Pvt. Ltd. Vs. Sanjay Kumar Chetwani & Anr.	Aditya Madaan	Harsh Gokhale Kunal Negi-R1 Gautam Singhal Santanu Kr. Samant- R2
------------	--	---	---------------	---

For Hearing

11.	Comp. App. (AT) (Ins) No. 881 of 2020	Union Bank of India Ltd. Vs. Supreme Manor Wada Bhiwandi Infrastructure Pvt. Ltd.	Arpan Behl	Dhaval Mehrotra Aman Verma
------------	---	---	------------	-------------------------------

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon'ble Chairperson
-sd/-
Registrar**